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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR**

**Original Application No.223/2007**

**Date of decision: 17.09.2007**

**Hon'ble Mr. Kuldip Singh, Vice Chairman,**

**Hon'ble Mr. R.R. Bhandari, Administrative Member.**

Rahmat Ali, S/o Shri Ramjan Ali, aged about 52 years Ex Casual Labour, R/o Mohalla Teliwara, Near New Secondary School, Bikaner. ( Rajasthan )

: Applicant.

Rep. By Mr. Y.K. Sharma : Counsel for the applicant.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. The Divisional Personnel officer, North Western Railway, Bikaner.

: Respondents.

**ORDER.**

**Per Mr. Kuldip Singh Vice Chairman**

The applicant alleges that he was earlier engaged as a casual Beldar under the respondents on 15.11.77 and he had continuously worked under them for 222 days. The applicant further alleges that as per the rules in vogue at that time his name ought to have been kept in the live register. However, for reasons best known to the authorities his name was not kept in the live register but some of his juniors names were kept in the live register and also got appointment in Group D Posts. On coming to know that some of his juniors name had been kept in the live register, he applied to the authorities for entering his name in the live register on



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31.03.87. It seems that the respondents took no action. The applicant submitted another representation on 13.07.2006 for which also no response from the respondents. We are of the view that the interest of justice would be met if the authorities were directed to consider his representation and pass a speaking order within a period of two months from the date of receipt of a copy of this order. Accordingly, the respondents are directed to pass a speaking order on his representation dated 13.07.2006 within a period of two months from the date of receipt of a copy of this order. O.A is disposed of as above. In case any grievance survives thereafter, the applicant would be at liberty to challenge the same as per law and as per limitation.



*R.R.Bhandari*  
( R.R. Bhandari )  
Administrative Member

jsv

*Kuldeep Singh*  
( Kuldeep Singh )  
Vice Chairman.

No. 200 (020)  
Dt: - 10/10/77

✓ 1084  
✓ 261978

Part II and III destroyed  
in my presence on 04-6-14  
under the supervision of  
section officer as per  
order dated 26-2-14

Section officer (Record)